

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

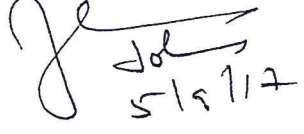
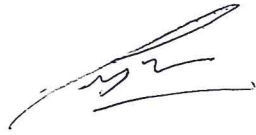
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/206/2016
NAME OF THE PETITIONER(S) : A. Ramasubbu
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1) J. John | Counsel for Petitioner |  5/9/17 |
| 2. PRIYADARSHINI N for T.K. Bhaskar | Counsel for Respondents |  |

ORDER

Counsel representing both the counsel are present and sought time for making submissions. Time extended at their request. Put up on 22.09.2017 at 10.30 A.M.

Member (Judicial)

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